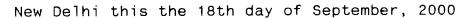
Central Administrative Tribunal Principal Bench: New Delhi

CP No. 369/99 In OA No. 764/94



Hon'ble Smt. Lakshmi Swaminathan, Member (J) Hon'ble Mr. V.K. Majotra, Member (A)

Shri R.P. Vimal 167, DDA Janta Flats, Nand Nagri, Delhi-110093.

- Applicant

(By Advocate: Shri D.S. Chaudhary)

Versus

- 1. Shri T.S. Krishnamurty
 Secretary
 Deptt. of Company Affairs
 Ministry of Law Justice and
 Company Affairs,
 Shastri Bhawan,
 New Delhi.
- 2. Shri S.P. Dixit
 The Official Liquidator
 Deptt. of Company Affairs,
 A-2, W-2, Baracks
 Curzon Road,
 Kasturba Gandhi Marg,
 New Delhi.

- Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

By Smt. Lakshmi Swaminathan, Member (J)

This CP-369/99 has been filed by the applicant in OA 764/94. In view of our order of even date in RA 16/2000 with MA-81/2000 in OA 764/94, Shri S.M.Arif, learned counsel has stated that this CP has become infructuous. Shri Chaudhary learned counsel for the applicant submits that he does not wish to press the C.P. at this stage.

2. In view of the above, C.P. 369/99 is disposed of. Notices are discharged.

(V.K. Majotra)
Member (A)

(Smt. Lakshmi Swaminathan)
Member (J)

cc.